

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-07-2024 AT 10:30 AM**

**CP (IB) No. 67/95/HDB/2024  
AND  
IA (IBC) 1222/2024 in CP (IB) No. 67/95/HDB/2024  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

Indian Bank

...Petitioner

**AND**

Mr. Kothakurma Prakash, P G and  
M/s. Venkateswara Spintex Private Limited

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**CP (IB) No. 67/95/HDB/2024**

Call on 26.07.2024.

**IA (IBC) 1222/2024**

Learned Counsel Mr B Ravi Teja, for Resolution Professional present.

Learned Counsel Mr RV Subba Rao, Petitioner in the company petition present through Video Conference.

Proof of service filed. As per the same served. Personal Guarantor called absent. Hence, it is treated that there are no objections.

**For orders on Resolution professional report and on admission of the company petition on 26.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**